

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.12.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7437 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Rajeev Lochan Vs. Rukhsana Choudhury	Shivam Gautam
2.	I.A. No. 7438 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Brij Ballabh Chandak & Ors. Vs. Shanti Sagar Realty India Pvt. Ltd.	Alok Kumar
3.	I.A. No. 7439 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Greater Noida Industrial Development Authority, Through Its Manager (Builder) Vs. Vivek Kumar, RP, for AVJ Developers (India) Pvt. Ltd. & Anr.	U.N. Singh
4.	I.A. No. 7442 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Armaco Logistics Pvt. Ltd. Vs. BS Ispat Ltd.	Prachi Johri

Copy to: -

- 1. Notice Board**
- 2. Website: <https://nclat.nic.in/>**

**By order
-sd/-
Assistant Registrar**